GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:208 ANSWERED ON:22.02.2011 BAN ON MOBILE SERVICE IN J & K Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the Government had imposed ban on mobile service in Jammu & Kashmir;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has recently decided to lift the ban imposed on mobile service in the said State; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (d): Yes, Madam. Considering the misuse of pre-paid mobile services, by anti-social/anti-national elements, a Ban was imposed on pre-paid mobile services in J&K with effect from February 01, 2004 and services were re-introduced with effect from November 23, 2004. Subsequently, a ban on pre-paid mobile services was again imposed with effect from November 01, 2009 which was lifted with effect from January 20, 2010.